

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 310
CAA-11(ND)/2019

IN THE MATTER OF:

M/s. Clarity Vinimay Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the OL : Mr. Kartikeya Asthana, Adv. (for OL)
For the IT Dept. : Mr. Sanjay Kumar and Easha; Standing Counsels
For the RD : Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to technology glitches on the side of the Petitioner, we are unable to hear the matter.

List the matter on **10.06.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)